

[Mr. Deputy-Speaker]

that will come in course of payment during the year ending 31st day of March, 1985 in respect of the following demands entered in the second column thereof :

Demand Nos. 1, 2, 5, 9, 11, 12,  
25, 28, 29, 31, 39, 43,  
46, 53, 62, 63, 66, 67,  
70, 76, 79, 80, 83, 86,  
89, 90, 91, 96, 99 and  
108”.

*The Motion was adopted.*

#### APPROPRIATION (NO. 4) BILL

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 1984-85.”

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 1984-85.”

*The Motion was adopted.*

SHRI S.M. KRISHNA : Sir, I introduce the Bill.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : Sir, I beg to move :

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85, be taken into consideration.”

MR. DEPUTY-SPEAKER : I shall now put the motion for consideration to the vote of the House.

The question is :

“That the Bill to authorise payment and appropriation of certain further sums from and out of the consolidated Fund of India for the services of the financial year 1984-85, be taken into consideration.”

*The Motion was adopted.*

MR. DEPUTY-SPEAKER : I shall now take up the clause-by-clause consideration of the Bill.

The question is :

“That Clauses 2 and 3 and the Schedule stand part of the Bill.

*The Motion was adopted.*

*Clauses 2 and 3 and the Schedule were added to the Bill.*

MR. DEPUTY-SPEAKER : The question is :

“That Clause 1, the Enacting Formula and the Title stand part of the Bill.”

*The Motion was adopted.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

SHRI S.M. KRISHNA : Sir, I beg to move :

“That the Bill be passed.”

MR. DEPUTY-SPEAKER : The question is :

“That the Bill be passed.”

*The Motion was adopted.*

MR. DEPUTY-SPEAKER : The House now stands adjourned to reassemble tomorrow at 11 AM.

19.27 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Friday, the 3rd August, 1984 (Srayana 12, 1906 (Saka)*